

**THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL):** (a) The total exports of Coca Cola Export Corporation to Denmark in the account year 1971 relevant for the assessment year 1972-73 amounted to Rs. 32.48 lakhs while the realisation during the year from Denmark amounted to Rs. 10.01 lakhs only, balance having been realised in 1972. The service charges claimed in account year 1971, however, amounted to Rs. 15.32 lakhs. These included the service charges of account year 1970 also during which exports to Denmark had amounted to Rs. 10.67 lakhs. As the said exports had taken place towards the close of the year 1970, no service charges had been claimed in that year. Therefore, it is not correct to say that the service charges of Rs. 15.32 lakhs claimed in the account year 1971 pertain to exports of Rs. 10.01 lakhs only.

(b) Under Section 37(1) of the Income Tax Act 1961, 'service charges' incurred in connection with the export operations of an Indian Branch of a foreign company, qualify for deductions for purposes of computing the taxable income.

(c) Does not arise.

#### Facilities to Tourists and opening of Janata Hotels

2363. **SHRI K. PRADHANI:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that recently a conference of the Ministers of States had taken place regarding the facilities to the tourists and to open Janata Hotels in the States; and

(b) if so, the details regarding the points discussed and decisions taken thereon?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURSHOT-  
2787 LS-4**

**TAM KAUSHIK):** (a) and (b). A Conference of the State Ministers of Tourism was held in New Delhi on the 31st August, 1977. It was preceded by a one-day Conference of Secretaries/Directors of Tourism Departments of the State Governments to prepare the grounds for Minister level meeting. A number of agreed decisions were taken which may play a significant role in formulating national policy on tourism.

Important recommendations of the Tourism Ministers Conference are laid on the table of the House. [Placed in Library. See No. LT 1247/77].

#### Setting up of a Hotel in Trivandrum

2364. **SHRI B. K. NAIR:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether in view of the schemes for expanding the Trivandrum Airport and to introducing direct flight from the gulf countries to Trivandrum. Government have under consideration, any plan to set up a first class hotel in Trivandrum under his Ministry?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURSHOT-  
TAM KAUSHIK):** The India Tourism Development Corporation already has a first class 88-room beach hotel and a group of 40 cottages close to Trivandrum at Kovalam. Keeping the occupancy position of these establishments in view, the India Tourism Development Corporation has no proposal for the present to set up another first class hotel in Trivandrum.

#### Payment of Compensation for Enemy Properties

2365. **SHRI SAMAR GUHA:** Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to refer to the reply given to unstarred question No. 788 on the 17th June, 1977 regarding com-